

12.29 hrs.

RE: REPORT ON GORESHWAR RIOTS

Shrimati Renu Chakravartty (Basirhat): Sir, may I point out that the report on the Goreswar riots in Assam, which has been really the result of a Parliamentary Committee and the debates in Parliament here, has not yet been laid on the Table of the House. I have been waiting for it for the last seven to eight days. The report was really as a result of our discussion here as well as the recommendations of the Parliamentary Committee. It should have been placed on the Table of the House. We had raised it in the form of questions last time. The Lok Sabha has been meeting here for the past ten days but that report has not yet been placed on the Table of the House.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is not clear why a copy of that report should be placed on the Table of the House. As a matter of fact, without any demand being made upon me, I was arranging to place the report in the library of Parliament so that Members may read it. As a matter of fact, I have not got it; perhaps my hon. colleague, the Home Minister, may have it. I was actually writing to them to have a few copies sent over to us, so that I could place them in the library. If it is your wish that a copy of it should be laid on the Table of the House, I shall do so. But it is rather unusual that an enquiry report of a State Government should be laid on the Table of the House. But I am prepared to do so, if it is your wish.

Shrimati Renu Chakravartty: The point is, in cases where a particular recommendation has been made by a Parliamentary Committee, it is better to have the report laid on the Table of the House. Not that it matters very much, except that it is a technical detail.

Mr. Speaker: I can only say this much. It does not arise out of the reports relating to the coal mines, which are being laid on the Table of the House. I was really taken a back at this suggestion, I thought it was something relating to coal mines. But this relates to something else. I do not carry everything in my mind. They say the State Government is going to have a report. Why not the hon. Member, who conscientiously writes letters with respect to these matters, write to me? I would have requested the hon. Minister to lay it on the Table, or if he had any objections, consider them. Merely because some papers are laid on the Table, how can the hon. Member say that some other papers also may be laid on the Table? I am rather surprised.

12-30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-SIXTH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Eighty-sixth Report of the Committee on Private Members' Bills and Resolutions.

12-30½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND FORTY-FIRST REPORT

Shri Dasappa (Bangalore): Sir, I beg to present the Hundred and forty-first Report of the Estimates Committee on action taken by Government on the recommendations contained in the Forty-sixth Report (First Lok Sabha) on the Ministry of Defence—Lands and Cantonments.